NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 06/ 2016	TP 08/ 2016	For Clarifica- tion	397/398	M. Leela & 4 Others Vs Chandra Spinning & Weaving Mills Pvt. Ltd. & 4 Others

NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. R. VIDHUASHANICAR] Counsel by Reb Honer
R. ASHOUKWHAR

Counsel for petitioner is present. Counsel for respondent is also present. Member (Technical) is on deputation.

List it for further clarification on 04.08.2017.

MEMBER (J)